#### GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION and allowers and the control of the LOK SARHA of the section of

UNSTARRED QUESTION NO.: 2434 (To be answered on the 16th March 2017)

#### AIR INDIA RESTRUCTURING PLAN and of the properties of a non-policy contraction of all others and a section of the second of the s

2434. SHRI JOSE K. MANI SHRI M. RAJA MOHAN REDDY SHRI KESINENI NANI DR. K. GOPAL SHRIP. KUMAR David Bulleting States of the state of the s SHRI B. SENGUTTUVAN

Will the Minister of CIVIL AVIATION
जामा विमालन मंत्री be pleased to state:-नागर विसानन संत्री

Caract. setting. The Park Discount (a) whether the Government proposes to rescue Air India by roping in a consortium of banks led by SBI as strategic investors by converting its working capital debt of Rs. 28,000 crore into equity, if so, the details thereof; (b) whether as per the turnaround plan/ financial restructuring approved by the Government back in 2012, Air India is required to monetize its assets and generate Rs. 5,000 crore by way of sale, leasing or developing an asset as a joint venture, if so, the details thereof;

(c) whether Air India has been in possession of some properties which are lying vacant and unused for a long time and if so, the details thereof;

(d) the details of net profit and operating ratio of Air India during the last three years:

(e) whether Air India has any outstanding debts, if so, the details thereof for the last three years and bailout package given to revive Air India during the above period:

(f) the details of international segments that provide highest profit/ revenue

for Air India: and

(g) whether Government proposes to expand Air India operations by expending its fleet of aircraft and if so, the details thereof?

#### ANSWER

Minister of State in the Ministry of CIVIL AVIATION विसंद्राहर कि प्राचारके कार्वास्क्री अन्तर

(Shri Jayant Sinha)

- (a): Air India's Turnaround Plan is underway and seeks to strengthen all aspects of Operating and Financial performance. To that end, Air India has been in continuous discussions with its lenders to improve its balance sheet.
- (b)&(c): As per TAP/FRP, Air India is required to generate an amount of Rs.5,000 crores from Monetization of assets over a period of ten years w.e.f. FY 2012-13. Air India is in possession of some properties which are lying vacant and unused for various reasons like location, capital expenditure, land use, allotment terms & conditions etc. However, Air India has started monetization of the properties as far as possible. The list of vacant /unused properties is attached as Annexure -1

(d): The details of Net Profit/Loss and Operating Ratio of Air India during the

last three years are attached as Annexure- 2

(e): Yes, Madam. The total/outstanding debts of Air India for FY 2013-14, FY 2014-15 and FY 2015-16 was Rs 48359 crores, Rs 49562 crores and Rs 50357 crores respectively. The Equity Support extended to Air India Ltd. by the government during last three years to revive the company's performance is attached as Annexure-2.

(f): The highest International Segment revenue as per audited account for the FY 2015-16 is USA/Canada segment. The Revenue is Rs. 18159.9 million.

(g): With the augmentation of its fleet AI will be able to expand its network. However, with the repeal of Air Corporation Act in Mar 1994, the Indian domestic aviation was totally deregulated. Airlines are free to induct capacity with any aircraft type, free to select whatever markets and network they wish to service and operate subject to compliance of Route Dispersal Guidelines (RDGs) issued by the Government.

## Annexure -1 to LSUQ 2434

## Details of Al Properties (21 Nos.) lying unused

SI.	Description/Location				
No.					
1.	Commercial Plot For B.O.Rail Head Complex, Rakh Bahu, Tehsil, Jammu				
2.	Residential Plot for Staff Qrs., Sec-3. Trikufa Nagar Jammu				
3.	Residential Plot, B Block, Malyiva Nagar, Jaiour				
4.	Residential Plot No.1 to 11, Moti Magri Scheme, Udaipur.				
5.	Land for Booking Office, Plot No - 2000 & 2042, 17th Main Road, HAL II Stage, Indiranagar, Bengaluru 560038.				
6.	Land for office premises at Survey nos- 34/1,34/2, 46/1,46/3, 46/4 in Udayagiri village, Devanahalli, Bengaluru 560038				
7.	Land for Housing Colony at Survey nos- 45 -47, 52, 53-54, 55, 56, and 57 at Gangamuthanahalli village, Devanahalli, Bengaluru				
8.	Residential cum Commercial Land at Lakshmi House, Mount Road, Teynampet, Chennai.				
9.	Trivandrum, Kerala – 695001				
10.	Vacant Land for B.O. & Staff Qrs. at Jyoti Nagar, Assam Medical College Road, Dibrugarh				
12.	vacant cand at rounst Louge Compound, Kohima Road, near Super Market, Dimanus				
	Vacant Residential Land for Staff Qrs., Village Boribar Circle Azara, Kamrun Dictrict, Course Late				
13.	Residential failu for Staff Quarters at Mondal Ganthi, Khaikhali, Kolkata				
14. 15.	Commercial Land at East Gandhi Maidan Patna				
16.	Residential land for staff Quarters at Sardar Nagar, Vibhag-1, Near Indira Bridge, Hansol, Ahmedabad				
17.	Early for Commercial Office, Figure No.4.5.6./ Town Centre CIDCO John Dood Australia				
18.	Commercial Flot Neal Flaggrenan Ground Off-Rhid Rhaigh Dood James Co.				
	06 Residential Plots No RDP-2/3(1147.68), 4/251(887.63), 4/253(800.10), 4/255(800.10), 4/257(887.10) and 4/261(887.63) at Charkop, Kandivil west, Mumbai				
19.	Commercial Plot at C.S No.125, ward No.1, Dhebar Rd Raikot				
20.	Residential Plot no-43,44 78 & 79. Village Nana Maya Raikot				
21.	Commercial Plot T.P. Scheme No.9, Plot No.1 Off-VIP Road, Karelibaug Vadodara.				

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# NET PROFIT/LOSS AND OPERATING RATIO OF AIR INDIA

## (Rs in Crores)

Particulars	2013-14	2014-15	2015-16
Net Profit/(Loss) after Tax	(6279.60)	(5859.91)	(3836.77)
Operating Ratio	121.65	113.31	99.47

## EQUITY SUPPORT BY THE GOVERNMENT

## (Rs. in Crores.)

Particulars	2014-15	2015-16	2016-17
Equity Support Sanctioned By Govt.	5780	3300	2574.65